

From:

~ Registrar General,
Rajasthan High Court,
Jodhpur.

To,

The Presiding Officers
All The Subordinate Courts /
All Judicial Officers on deputation.

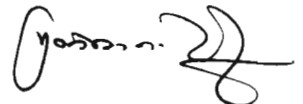
Sub.: Representations regarding Transfer/Posting.

Sir,

I am directed to state that representations of Judicial officers with regard to transfer/posting received prior to 28.02.2013 have been filed.

The Transfer Policy may be viewed at the official portal of Rajasthan high Court. Judicial officers are at liberty to file fresh representations with updated particulars latest by 15.04.2013 if they so desire, so that their representations may be considered in terms of the Transfer Policy at the time of Annual Transfer.

Yours Sincerely,



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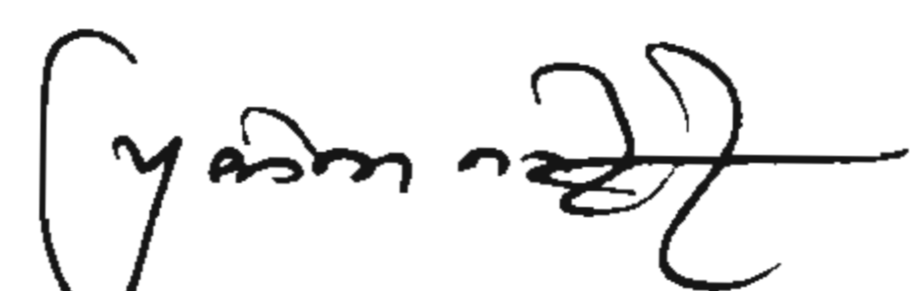
— Sd —

REGISTRAR GENERAL

No.Estt.B2(v)/TP/13/2013/5233

Date : 13.04.2013

Copy forwarded to All the District & Sessions judges with the request to circulate the letter among all the Judicial Officers posted in their respective Judgeship.



REGISTRAR GENERAL